

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. No. 268/98

Friday, this the 21st day of August, 1998.

CORAM

HON'BLE MR A.M. SIVADAS, JUDICIAL MEMBER

S. Sannasi, S/o Chilamban,
Ex-Casual Labourer,
Southern Railway,
Palghat Division,
Residing at: Tiruchendurai,
Jeeyapuram Post,
Trichy District,
Pin : 639 101.

...Applicant

By Advocate Mr T.C. Govindaswamy.

Vs.

1. Union of India rep. by the General Manager,
Southern Railway,
Headquarters Office,
Park Town P.O., Madras - 3.
2. The Divisional Railway Manager,
Southern Railway,
Palghat Division, Palghat.
3. The Divisional Personnel Officer,
Southern Railway,
Palghat Division, Palghat.

...Respondents

By Advocate Mr James Kurian.

The application having been heard on 21.8.98, the
Tribunal on the same day delivered the following:

O R D E R

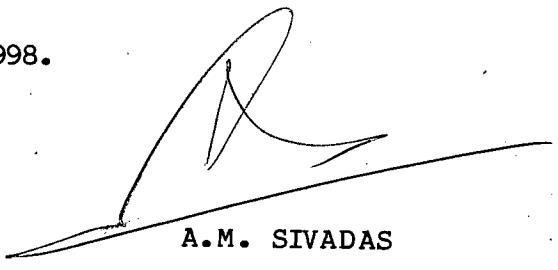
Learned counsel appearing for the applicant submitted that
in view of the submission made by the learned counsel for the
respondents that to fill up 50 per cent vacancies as on 5.5.98,
635 persons were called for verification of records and out of
the said 635 persons, the position of the applicant is 225 and
the applicant will be considered in his turn, this O.A. can be
closed recording the submission and observing that the applicant
will be considered in his turn, in accordance with the rules in
force.

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2. The submission of the learned counsel for the respondents is recorded.

3. The Original Application is accordingly closed observing that the applicant will be considered in his turn, in accordance with the rules in force. No costs.

Dated the 21st of August, 1998.



A.M. SIVADAS
JUDICIAL MEMBER

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